

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 28<sup>th</sup> day of *August*, 2018.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00466/2014.

Mohd. Suhail Siddiqui.

.....Applicant.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant : Shri S.K. Srivastava (absent)

Advocate for the Respondents: Shri Anil Kumar

**ORDER**

**(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)**

None is present for the applicant even in the revised call.

It is seen from the order sheets that on previous listed date i.e. 01.09.2016 and 12.01.2017, counsel for the applicant was not present. It is also seen that inspite of sufficient time granted to the applicant, RA has not been filed. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)  
MEMBER- A.**